

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 11.04.2025 (Friday):-

- 1. For listing of urgent matters, if any, relating to Division Bench-I, mention may be made before the Division Bench-II comprising of Hon'ble Mr. Justice Manish Choudhury and Hon'ble Mrs Justice Malasri Nandi.
- 2. For listing of urgent matters, if any, relating to Civil Bench-III, mention may be made before the Single Bench of Hon'ble Mr. Justice Kardak Ete.
- 3. For listing of urgent matters, if any, relating to Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice N. Unni Krishnan Nair.

BY ORDER